

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 18
TO BE ANSWERED ON THE 15TH DECEMBER, 2017
FREE MEDICAL TREATMENT FOR CRITICAL ILLNESS**

**†*18. SHRI LAXMI NARAYAN YADAV:
SHRI VIJAY KUMAR HANSDAK:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to provide free medical treatment for critical illness such as Cancer, Kidney failure and Brain Tumour to the BPL category of people/persons owning two hectare or less land; and

(b) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 18* FOR 15TH DECEMBER, 2017**

(a) & (b) : (i) The Government has already set up a Scheme named as **Rashtriya Arogya Nidhi** to provide financial assistance to patients, living below the poverty line and who are suffering from major life threatening diseases such as cancer, kidney failure, brain tumour, etc, to receive medical treatment at any of the super speciality Hospitals/Institutes or other Government hospitals. Financial assistance is provided to patients living below poverty line (BPL) irrespective of whether they are holding land or not.

(ii) **Health Minister's Cancer Patient Fund** (HMCPF) within RAN has been established as a Corpus Fund with an amount of Rs. 100.00 crore and the earning from the Corpus Fund as interest is utilized for providing financial assistance to BPL cancer patients through 27 Regional Cancer Centres located all over India. Financial assistance towards treatment for cancer ailments is provided to the BPL patients having treatment in various Regional Cancer Centres (RCC) is also provided through **Health Minister's Cancer Patient Fund-CSR**.
